GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5025 TO BE ANSWERED ON 16TH DECEMBER, 2016

FOREIGN LOAN TO ANDHRA PRADESH

5025. SHRI JAYADEV GALLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that Asian Development Bank (ADB) has sanctioned loans for various institutions/developmental projects including construction of new capital in Andhra Pradesh;
- (b) If so, the details thereof; and
- (c) the details of the funds sanctioned for the purpose along with the number of instalments and the time period by which the said amount is likely to be released?

ANSWER

MINISTER OF STATE FOR FINANCE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

- (a) The Board of Asian Development Bank (ADB) has approved a project named "Visakhapatnam- Chennai Industrial Corridor Development Program" (VCICDP) in September 2016 to be implemented in the State of Andhra Pradesh. The VCICDP comprises a multitranche financing facility (MFF), a grant, a policy-based loan (PBL), and a technical assistance. No Ioan has been sanctioned by the ADB for construction of the new capital in Andhra Pradesh.
- (b) The details of the project referred to at (a) above are as follows:
 - 1) \$500 million two-tranche MFF to build key infrastructure,

- 2) \$125 million two-tranche PBL to support policy reforms and institutional development in the state,
- 3) \$5 million grant from the multi-donor Urban Climate Change Resilience Trust Fund that is managed by ADB to build climate change resilient infrastructure in Visakhapatnam,
- 4) \$1 million technical assistance to help the Andhra Pradesh local government implement policy reforms,
- 5) Government of Andhra Pradesh to provide a counterpart fund of \$215 million for the project,
- 6) Project 1 of the MFF comprises a loan for \$245 million and a grant for \$5 million. The completion date is June, 2023.
- (c) The project is currently under the stage of preparation. Disbursement of loan and implementation of the project would start after signing of the legal agreement.

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